NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 33/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: M/s. Pyramid Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Common Order

CSP No.33/230-232/CLB/MB/MAH/2017 CSP No.34/230-232/CLB/MB/MAH/2017 CSP No.35/230-232/CLB/MB/MAH/2017 CSP No.36/230-232/CLB/MB/MAH/2017

Company Petition is admitted.

List this matter for hearing on 23.2.2017 with a direction to RD and OL to file their Reports within 15 days.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)